

transportage of coal for Farakka Super Thermal Station has been completed;

(b) whether there is any proposal for construction of new Railway line for transportation of coal from Rajmahal to Farakka;

(c) if so, whether the Government of West Bengal and Bihar have acquired and made the land available for the purpose; and

(d) if not, the reasons thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes, Sir. A feasibility report has been prepared by the National Thermal Power Corporation and submitted for techno-economic appraisal by the Central Electricity Authority.

(b) The feasibility report envisages a proposal for construction of a captive railway line for transportation of coal from the Rajmahal coalfields to the Farakka Super Thermal Station.

(c) and (d). Not yet. The case for land acquisition for the railway line will be initiated after completion of detailed surveys.

#### **Rules for the Members of the Film Censor Board**

3972. DR. BAPU KALDATY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have laid down rules or criteria for the members of the Film Censor Board;

(b) if so, the details thereof; and

(c) whether these rules are also applicable for the Regional Board?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI). (a) to (c). In accordance with the provisions contained in the Cinematograph Act, 1952, and the Rules made thereunder, the criteria for being members of the Board of Film Censors and its Advisory Panels

are that they should be persons of individual merit and suitability, and be qualified, in the opinion of the Central Government, to judge the effect of films on the public.

#### **Formation of T.V. Competing Agencies**

3973. SHRI YASHWANT BOROLE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a demand has been made by the Television Producers Guild of India to have competing TV agencies in the country; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). Television Programme Producers Guild of India have requested Director General, Doordarshan recently for a discussion, among other things, on the following:

(a) to recognise independent producers;

(b) to recognise independent programme companies/agencies; and

(c) to recognise stringer cameramen working for different Doordarshan Kendras.

Government will take a view in the light of the outcome of discussions.

#### **Corruption and Jugglery of Accounts in M.A.M.C.**

3974. SHRI KRISHNA CHANDRA HALDER: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware of the fact that for the mismanagement and corruption and jugglery of accounts Mining and Allied Machinery Corporation Ltd., Durgapur is in a deep crisis;